

- Construction of fencing, patrol roads, floodlighting and additional Border Out Posts.
- Induction of force multipliers and Hi-Tech surveillance. Constant efforts are being made to procure the latest surveillance equipments for further enhancing the border domination.
- Up-gradation of intelligence net work and co-ordination with sister agencies.
- Conduct of special operations along the borders.

Funds for upgradation of police stations and jails in North East

1625. SHRIMATI NAZNIN FARUQUE : Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of financial assistance provided by the Central Government to the State of North East during the last financial year for upgradation of police stations and jails;

(b) whether any special assistance has been provided for education etc. of children of women prisoners; and

(c) if so, the quantum of amount spent thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH) : (a) Funds released under Modernisation of Police Forces Scheme during 2010-11 given in Statement (*See below*) to North East is No funds have been released centrally in respect of jails during 2010-11.

(b) to (d) No, Sir. Does not arise.

Statement

Funds Released under Modernisation of Police Forces Scheme during 2010-11 to North East

(Amount in Lakh)							
Sl. No.	Name of State	Allocation	Approved Plan Part 'A'	Amount released by NE Division	Amount released/ to be released by PM Division to OFB	Total Amount released	Addl. Amount released for AHTU
1	2	3	4	5	6	7	8
1	Arunachal Pradesh	1093.00	1092.36	1043.16	8.50	1051.66	22.74
2	Assam	7354.00	7353.90	4088.90	722.00	4810.90	37.90

1	2	3	4	5	6	7	8
3	Manipur	2660.00	2660.03	2398.87	249.13	2648.00	15.16
4	Meghalaya	1045.00	1052.24	762.15	70.85	833.00	15.16
5	Mizoram	1330.00	1263.00	1838.74	101.38	1940.12	15.16
6	Nagaland	2993.00	2993.00	3111.49	249.91	3361.40	15.16
7	Sikkim	495.00	494.00	202.25	681.00	209.06	7.58
8	Tripura	2185.00	2185.00	2300.00	0.00	2300.00	7.58
TOTAL		19155.00	19093.53	15745.56	1408.58	17154.14	136.44

Strengthening security and intelligence system

†1626. SHRI KAPTAN SINGH SOLANKI : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the security and intelligence system of the country is weak in comparison to that of other countries;

(b) if so, the details thereof;

(c) whether Government is framing any policy to strengthen these systems; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH) : (a) No, Sir.

(b) Does not arise.

(c) to (d) The Government is committed to strengthen security and intelligence system in the country, in order to ensure a robust national security system and intelligence network. Various measures have been taken by the Government which, *inter-alia*, include augmenting the strength of Central Armed Police Forces; amendment to the CISF Act to enable deployment of CISF in joint venture of private industrial undertakings; establishment of NSG hubs at Chennai, Kolkata, Hyderabad and Mumbai; empowerment of DG, NSG to requisition aircraft for movement of NSG personnel in the event of any emergency; strengthening and re-organizing of Multi-Agency Centre to enable it to function on 24X7 basis for real time collation and sharing of intelligence with other intelligence and security agencies; tighter immigration control; effective border management through round the clock surveillance and patrolling on the borders;

† Original notice of the question was received in Hindi.